

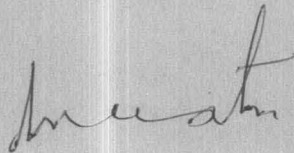
OA-1244/04

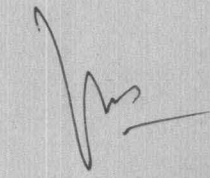
6.7.2007

Hon'ble Mr. Justice Khem Karan, V.C.
Hon'ble Mr. P.K. Chatterji, A.M.

Heard Shri Rajesh Tiwari appears for the applicant on M.A. No. 1020/07 that the applicant has given for dismissing the OA as withdrawn. We think this request can be accepted.

So, the OA is dismissed as withdrawn. Interim order granted earlier is discharged.


A.M.


V.C.

D